



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/4676/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 31st August, 2019.

Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letter No. DJ.XII-2/2018-19/3805/E, dtd. 29.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 09.09.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 07.09.2019 to the morning of 11.09.2019, has been granted/rejected.

A senior Judicial officer at the station will remain in-charge of your Court and Office during your absence.

Yours faithfully,

sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/4677/A, dated 31.8.19
Copy to:

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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